



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 624 of 2009

Applicant(s) Prabodh K. Mishra Respondent(s) Union of India (Recruitment) W & C. Dept.

Advocate for Applicant(s) Mr. M.K. Khuntia Advocate for Respondent(s)

A.K. Apat
G.R. Sethi
J.K. Dugal
B.K. Pattanai
N. Sengal

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
J.P.O. 265012 Filed. For Registration 24.12.09 REGISTER for admission & stay. 17/12/10 Bench	Order dt. 18-02-2010 Coram: Honble Mr. C.R. Mohapatra, Member (A) Ld counsel for the applicant prays to withdraw this Original Application. Prayer is allowed. This Original Application is dismissed as withdrawn. Mr U.B. Mohapatra, Id. Sr. Std. Counsel for the Respts is present. Member (A)